

**GOVERNMENT OF INDIA
ENVIRONMENT AND FORESTS
LOK SABHA**

UNSTARRED QUESTION NO:433
ANSWERED ON:24.02.2010
AIR AND WATER POLLUTION
Bhagat Shri Sudarshan

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether the attention of the Government has been drawn to the report "Green India 2047" prepared by The Energy and Research Institute (TERI) wherein it is stated that 8 lakh people are likely to die annually due to air and water pollution in the country;
- (b) if so, the reaction of the Government thereto; and
- (c) the steps taken /propose to be taken by the Government to effectively monitor various central schemes implemented to control air and water pollution in the country?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT AND FORESTS(SHRI JAIRAM RAMESH)

(a) to (c)The Government is aware of the report "Green India 2047" published by The Energy and Resources Institute (TERI). The findings of this study, however, are not clinically established and correlated and hence may not indicate conclusive trends in the country.The Government has taken the following steps to effectively monitor various Central schemes with regard to control of air and water pollution in the country:

- (i) Support to the Central Pollution Control Board (CPCB) in the operation of the National Water Quality Monitoring Programme (NWQMP) and the National Ambient Air Quality Monitoring Programme (NAAQMP).
- (ii) Development and notification of standards (effluent / emission) under Environment (Protection) Act 1986 for various categories of industries to check the industrial pollution.
- (iii) Implementation of Air Pollution Control (APC) system and Effluent Treatment Plants (ETP) in industrial units through consent management and environmental clearance system.
- (iv) Establishment of Common Effluent Treatment Plants (CETPs) and Treatment Storage Disposal Facilities (TSDFs) for treating industrial effluents / hazardous waste collectively.
- (v) Strengthening of CPCB and State Pollution Control Board (SPCBs) for effective monitoring of air and water pollution.
- (vi) Introduction of cleaner fuel for control of vehicular pollution as per Auto Fuel Policy.
- (vii) Implementation of Corporate Responsibility for Environment Protection (CREP) in 17 categories of highly polluting industries.
- (viii) Regular monitoring of National River Conservation Plan (NRCP) including effective management of the Ganga river cleaning through the establishment of National Ganga River Basin Authority (NGRBA).